

01-12-2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 01-12-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit No. 2475/2019	Mr. Mohd. Afzal Zikkar Bagsarya Vs MCGM	Dismissal
2	Suit No. 2491/2018 @ NM 3660/2018	Asif Abbas Adiji Vs Mr. Qutubuddin Bha	Settlement
3	Suit No. 2834/2010	PRAKASH LALCHAND KHATWANI AND ANR Vs MCGM	R/E.
4	Suit No. 1780/2009	KUNDAPUR NAGRAJ MAHABLA SHET Vs B.M.C ORS	Arg.
5	Suit No. 3217/2009	MUNICIPAL CORPORATION OF GR MUMBAI Vs SWAPANKUMAR BASANTKUMAR GHOSH	Arg.
6	Suit No. 703/2007 @ Rev. Pet. 13/2015	Mehr Naz Co-op HSG Society Ltd Vs MCGM And Anr	Hearing
7	Suit No. 1050/2020	Rohit Shrirang Kadam Vs MCGM	Direction
8	Suit No. 1042/2020	M/S. Rishi Enterprises Vs MCGM	Direction
9	Suit No. 1773/2015 @ Chs.843/2018, Chs. 1175/2017 and Nm 1853/2018	1.Prakash Gangaram Shirke 2.Ganesh Gangaram Shirke 3.Mrs.Pushpa Gangaram Shirke Vs Asst. Municipal Commissioner	Reply
10	Suit No. 2511/2014 @ chs. 326/2020	1.MR. AKHTAR HUSSAIN and ors. Vs MCGM	Chs. Hrg.

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02-12-2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 02-12-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit No. 2295/2012	BECHARLAL JIVRAJ SHAH Vs MCGM AND ANR	Hearing
2	Suit No. 2297/2012	Jitendra Lakhdirsinh Jadega Vs 1.MCGM	Hearing
3	Suit No. 2298/2012	VINOD B SHAH Vs MCGM AND ANR	Hearing
4	Suit No. 2299/2012	ASHOK H JAIN Vs MCGM AND ANR	Hearing
5	Suit No. 2784/2006	SHRI MOHAMMED SHARIF Vs B.M.C. ORS.	R/E.
6	Suit No. 4325/2006	MR.SANJAY MUNSHI Vs 1.B.M.C. 2.Jal Rustom Aria D-2	R/E.
7	Suit No. 3068/2008	Mohd.SO.Hassan Muslim Vs B.M.C	R/E.
8	Suit No. 2727/2015	Mr. Badrinarayan Vishwanath Singh Vs The MCGM	W/S.
9	Suit No. 1542/2016	Suresh Subba Poojari Vs MCGM	W.S.
10	Suit No. 2701/2018 @ Chs. 523/2020	Mrs. Santosh Balichwal Vs Mr. Sohail B. Wazifdar	Affidavit of Service

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03-12-2020

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. S.C.Pathare  
COURT 5 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 03-12-2020

Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 3036/2007 @ 2969/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
2	Suit No. 3037/2007 @ 2970/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
3	Suit No. 3038/2007 @ 2971/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
4	Suit No. 3040/2007 @ 2972/2019	MS.BACKBAY PROPERTIES PRIVATE LIMITED. Vs B.M.C.	Arg.
5	Suit No. 1071/2020	Jamil Andul Latif Bhamla Vs MCGM	Affidavit in service
6	Suit No. 1330/2013 @ Nm 1191/2013	VIJAY SHANTANRAM GAMNE Vs MCGM	Report
7	Suit No. 4634/2013 @ Chs. 236/2017 and Nm 1678/2014	M-S C.K. PAREKH AND ORS Vs MCGM AND ORS	Chs. Reply
8	Suit No. 647/2014 @ Chs.558/2017	MRS. RAMRATI BABULAL SARKANIA Vs MCGM	Chs. Reply
9	Suit No. 263/2018	Savita Keshav Nagar Vs 1. MCGM	Reply
10	Suit No.2105/2013 @ Nm 4147/2013	MOHAMED HUSAIN GULAM HUSAIN SHARIFFI Vs MCGM	Compliance

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04-12-2020

CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ Shri. S.C.Pathare  
COURT 5 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 04-12-2020

Sr. No.	Cases	Party Name	Next Purpose
1	Suit No. 454/2019 @ Nm 1132/2019	Nilesh Shankarlal Gupta Vs Shivji Matukdhari Shukla	Dismissal
2	Suit No. 1230/2011	MOHAMMED ASLAM SHARIF QURESHI AND ANR Vs MCGM	Arguments
3	Suit No. 1335/2011	JAIHARI CO OP HSG SOCIETY LTD Vs KALKARA BUILDERS PVT LTD AND ANR	Arguments
4	Suit No. 2769/2014	MR.NILESH M. GANDHI Vs MCGM	R/E.
5	Suit No. 1642/2019 @ NM 1234/2020	Kesar Baug Trust Vs The Asstt. Engineer	Direction
6	Suit No. 1277/2020	Radha Alias Radhabai Krishna Shenvi Vs MCGM	Direction
7	Suit No. 72/2007	MR. ESARUL HAQ USMANI Vs B.M.C.	W/S.
8	Suit No. 1393/2008	Arjun Shankar Kamble Vs Parvatibai K. katarnavare BMC	W/S.
9	Suit No. 1098/2009	SMT.RATI NIVRUTI KHANKEKAR Vs B.M.C ANR	W/S.
10	Suit No. 2037/2017 @ NM 3257/2017 and NM 4223/2017	Mr. Pradeep R. Dubey Vs 1. MCGM	Affidavit in service

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05-12-2020

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 05-12-2020</b>			
<b>Sr. No.</b>	<b>Cases</b>	<b>Party Name</b>	<b>Next Purpose</b>
1	Suit No. 2302/2010	SUHAS GOVIND LOTLIKAR Vs SACHIN SURESH LOTLIKAR	Dismissal
2	Suit No. 2346/2010	DIPESH TOKARSHI SAVLA Vs MCGM	Dismissal
3	Suit No. 1798/2013	SUMAN RAGHUNATH KALE Vs BMC	Dismissal
4	Suit No. 567/2009	MS. UNIVERSAL CALENDAR MANUFACTURING CO ORS Vs MR. LABH SINGH ORS	R/E.
5	Suit No. 1017/2009	MR.MOHAMMEDALI TAHERALI MERCHANTRASSIWALA V/s. MCGM	R/E.
6	Suit No. 5386/1978	SUSHIL KAPUR ANR Vs B.M.C.	Suit Stayed
7	Suit No. 4733/2004	BRIJASH KUMAR S.C.CHAUBE Vs B.M.C.	Suit Stayed
8	Suit No. 2049/2011	MAYUR H. PATEL Vs RAKESH G. CHAURASIA AND ORS	For taking Steps
9	Suit No. 2247/2012	IDEA CELLULAR LTD Vs MCGM AND ORS	For taking Steps
10	Suit No. 1321/2015	Rajesh Yadav Vs MCGM	Compliance

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